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Title: Statement by the Minister regarding status of implementation of the recommendations contained in the 94th Report of the Standing Committee on Commerce on Demands for Grants (2010-11), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I am laying this Statement on the status of implementation of recommendations contained in the Ninety Fourth Report of Parliamentary Standing Committee on Commerce on the direction of the hon. Speaker, Lok Sabha, in pursuance of the provisions of Rule 389 (New Direction 73-A) of the Rules of Procedure and Conduct of Business in Lok Sabha issued vide Lok Sabha Bulletin Part II dated September 01, 2004.

T h e S t a n d i n g C o m m i t t e e of the Ministry of Commerce and Industry, Department of Industrial Policy and Promotion for the year 2010-11 and presented their Ninety Fourth Report in this regard to the Rajya Sabha on 29th April, 2010 and the same was laid on the Table of Lok Sabha on 29th April, 2010. The Report contains thirty four recommendations.

All the thirty four recommendations of the Committee have been considered in the Department of Industrial Policy and Promotion. The action as recommended by the Committee has either already been taken or has been initiated. The status of implementation of these recommendations is given in the Annexure.

...(Interruptions)

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